

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-7
111/241/242/ND/2019

IN THE MATTER OF:

Mr. Sunita Gupta & Anr.

Vs.

M/s. Vector Spicon Pvt. Ltd. & Ors.

.....Petitioner / Applicant

.....Respondent

31st July, 2019

SECTION

Under Section 241/242

CORAM:

JUSTICE (Retd.) SHRI R.D. KHARE,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: None.

For the Respondent: None.

ORDER

None present for the Petitioner / Applicant even on the second call of the list.

Accordingly put up on 05.08.2019

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-sd-

(JUSTICE (Retd.) SHRI R.D. KHARE)
MEMBER (JUDICIAL)

(KB)